

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10324 of 2016 - DB

(Arising out of OIA-VAD-EXCUS-001-APP-395-15-16 dated 28/12/2016 passed by
Commissioner of Central Excise-VADODARA-I)

Indian Oil Corporation Ltd

Gujarat Rffinery P O Jawaharnagar
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat- 390007

.....Respondent

APPEARANCE:

Shri Sachin Chitnis, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR

DATE OF HEARING: 15.02.2024

DATE OF DECISION: 14.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10375 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**